

पेश करता हूँ ।

UTILIZATION OF LAND
ADJOINING RAILWAY
TRACK BILL*

श्री रघुबीर सिंह शास्त्री (बागपत) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि रेल पटरी के दोनों ओर की समीपस्थ भूमि का खेती-बाड़ी के लिए उपयोग करने का उपबंध करने वाले विधेयक को पेश करनी की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the utilization of land adjoining railway track on both sides for agricultural purposes."

The motion was adopted.

श्री रघुबीरसिंह शास्त्री : मैं विधेयक को पेश करता हूँ ।

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of Section 488)

श्री रघुबीर सिंह शास्त्री : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि दण्ड प्रक्रिया संहिता, 1898 में और संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

श्री रघुबीर सिंह शास्त्री : मैं विधेयक को

पेश करता हूँ ।

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Third Schedule)

श्री शिव चन्द्र भ्वा (मधुबनी) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के अनुसंधान में और संशोधन करने वाले विधेयक की अनुमति दी जाये ।

SHRI B. P. MANDAL : I oppose it.

श्री मोलूह प्रसाद (बासगांव) : उपाध्यक्ष महोदय, प्राइवेट मेम्बरस के विधेयक का विरोध नहीं किया जाता ।

MR. DEPUTY-SPEAKER : Under the rules, he has got to give notice in writing that he wants to oppose the introduction. He cannot just get up and oppose it.

DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

श्री शिव चन्द्र भ्वा : मैं विधेयक को पेश करता हूँ ।

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 74)

श्री ओम प्रकाश त्यागी : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India”.

(The motion was adopted.)

श्री ओम प्रकाश त्यागी : मैं विधेयक को पेश करता हूँ ।

MEMBERS OF PARLIAMENT
LEGISLATIVE PROPOSAL
BILL*

श्री रघुवीर सिंह शास्त्री : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि संसद् सदस्यों के विधायी प्रस्तावों पर शीघ्र विचार करने तथा उन्हें पास करने की प्रक्रिया का विनियमन करने वाले विधेयक को पेश करने की अनुमति दी जाय ।

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to regulate the procedure of early consideration and passage of legislative proposals of Members of Parliament.”

The motion was adopted

श्री रघुवीर सिंह शास्त्री : मैं विधेयक को पेश करता हूँ ।

MR. DEPUTY-SPEAKER : The next Bill is in the name of Shri Yashwant Singh Khushwah. The hon. Member is absent.

Now, we shall take up further consideration of Shri Suraj Bhan's Bill...

SHRI NATH PAI (Rajapur) : Since I am present here, I may be allowed to introduce my Bill.

MR. DEPUTY-SPEAKER : All right.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of New Article 16 A)

SHRI NATH PAI : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India”.

The motion was adopted.

SHRI NATH PAI : I introduce the Bill.

MR. DEPUTY-SPEAKER : We shall now take up further consideration of the Bill further to amend the Constitution of India moved by Shri Suraj Bhan. Originally, 2 hours had been allotted. But we have taken 3 hours and 6 minutes.

श्री यशवन्त सिंह कुशवाह (भिड़) : उपाध्यक्ष महोदय, मुझ को भी अपने विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER : We have passed over that stage now. I shall give him permission later.

Members should kindly co-operate. When they know that they got some work to be done, why should they not be here in time ? *(Interruption)* I am concerned only with the business of the House, not anything that happens outside. I will give him special permission later; we are in the midst of some other business now.

श्री यशवन्त सिंह कुशवाह : आप की अनुमति से एक कर्मचारी ने मुझ को बुलाया था इस लिये मैं बाहर चला गया था, नहीं तो मैं यहाँ मौजूद था ।

MR. DEPUTY-SPEAKER : All right. I